

SHRI MOHAMMAD
ISMAIL :
SHRI GANESH GHOSH :
SHRI BHAGABAN DAS :
SHRI C. JANARDHANAN :
SHRI P. C. ADICHAN :
SHRI SARJOO PANDEY :
SHRI INDRAJIT GUPTA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are considering any proposal to abolish contract system in the collieries ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) A statement is placed on the Table of the House. [Placed in Library. See No. LT-2021/69].

(c) Does not arise.

Labour Unrest in Chota Nagpur
(Bihar)

*92 SHRI A. SREEDHARAN :
SHRI S. M. KRISHNA :
SHRI V. NARASIMHA RAO :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the press report which appeared in the *Hindustan Times* of the 16th October, 1969 stating that Labour unrest in Chota Nagpur, (the Ruhr of India) may soon erupt and endanger peace and harmony in the entire mineral belt of that area ;

(b) if so, the reasons thereof ; and

(c) the steps taken or proposed to be taken in the matter by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). Reports have appeared in the press regarding agitation by workers of engineering industries in Bihar to press for early implementation of the Wage Board's recommendations.

(c) A tripartite Committee was set up by the State Government to work out an

acceptable settlement. The Committee has held three meetings so far and its deliberations are still in progress.

घेरावों की घटनाओं को रोकने के
लिये कानून बनाना

*93. श्री यशवन्त सिंह कुशबाहू : क्या श्रम तथा पुनर्वासि मन्त्री यह बनाने की कृपा करेंगे कि क्या सरकार देश में घेरावों की बढ़ती हुई प्रवृत्ति को रोकने के लिये कानून बनाने हेतु कार्यवाही कर रही है ?

श्रम, रोजगार तथा पुनर्वासि मंत्रालय में राज्य मन्त्री (श्री भागवत झा आजाद) : घेरावों के मामले में सरकार कोई विशेष कानून बनाने के लिये विचार नहीं कर रही है। घेरावों का कानून और व्यवस्था से स्पष्ट सम्बन्ध है, क्योंकि इनमें विभिन्न प्रकार के दंडनीय अपराध हो सकते हैं। अतएव ये मुख्यतः राज्य सरकारों से संबंध रखते हैं। सरकारों को पहले ही परामर्श दिया गया है कि, जैसा कि स्थायी श्रम समिति ने अपनी मई, 1967 में हुई बंन्क में व्यक्त किया है, बल प्रयोग और डराने धमकाने के तरीकों का, जिनमें 'घेराव' (गलत ढंग से घेरना) भी शामिल है, औद्योगिक विवाद तय करने के लिये अनुमोदन नहीं किया जाना चाहिए।

Setting up of Agricultural Marketing
Research Institute

*94. SHRI N. K. SOMANI :
SHRI S. K. TAPURIAH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are considering of setting up an Agricultural Marketing Research Institute to deal with different aspects of marketing of different types of agricultural produce ; and

(b) if so, when and where it will be open and whether it will have direct touch with the farmers ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) The Institute will be located at Nagpur. The Institute will mainly operate through co-operatives of producers and private entrepreneurs.

Report of the National Commission on Labour

- *95. SHRI BAIDHAR BEHERA :
SHRI SRADHAKAR
SUPAKAR :
SHRI BRIJ BHUSHAN LAL :
SHRI JAGANNATH RAO
JOSHI :
SHRI SURAJ BHAN :
SHRI YAJNA DATT
SHARMA :
SHRI SHARDA NAND :
SHRI NARAYAN SWARUP
SHARMA :
SHRI RAGHUVIR SINGH
SHASTRI :
SHRI SITARAM KESRI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the National Labour Commission has submitted its report to Government ; and

(b) if so, the details of the recommendations and the number of recommendations accepted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) The Report of the Commission containing the recommendations was placed on the Table of the Lok Sabha on 29th August, 1969. These recommendations are being examined in consultation with all the interests concerned. No decision has been taken so far on any of the recommendations.

Increase in Supply of Milk in Big Cities

*96. SHRI BASWANT : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there is any proposal under consideration to augment the supply of milk to the cities like Bombay, Calcutta, Madras and Delhi ;

(b) whether the co-operative sector will be taken into consideration for this purpose ; and

(c) the amount proposed to be spent for this scheme, city-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. A project estimated to cost Rs. 95.40 crores has been formulated by the Central Government with the assistance of World Food Programme, for expansion of milk processing facilities in the four metropolitan cities of Bombay, Calcutta, Madras and Delhi and for increasing milk production in their rural milk shed areas, spread over in several States.

(b) The co-operative sector is expected to play an important role in increasing milk production and in the procurement of milk in the rural milk shed areas of the four metropolitan cities.

(c) The details of the city-wise investment have not been worked out.

Underpayments in Collieries in West Bengal and Bihar

- *97. SHRI SATYA NARAIN
SINGH :
SHRIMATI SUSEELA
GOPALAN :
SHRI E. K. NAYANAR :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that most of the collieries in West Bengal and Bihar are doing underpayment ; and

(b) if so, the steps taken by Government to stop underpayment ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). No information as regards underpayments in general in the Bihar and West Bengal coalfields is available. However, Central Industrial Relations Machinery are conducting norma,